

**FORM A**  
**PUBLIC ANNOUNCEMENT**

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF**  
**SIDDHI RAJ HOUSING PROJECTS PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of Corporate Debtor	Siddhi Raj Housing Projects Private Limited
2.	Date of incorporation of Corporate Debtor	October 23, 2010
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate Debtor	U70100MH2010PTC209362
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Ground floor, Rajpipla, Opp. Standard Chartered Bank, Linking Road, Santacruz (West), Mumbai - 400054
6.	Insolvency Commencement Date in respect of the Corporate Debtor	May 2, 2023
7.	Estimated date of closure of Insolvency Resolution Process	October 29, 2023
8.	Name and registration number of the Insolvency Professional acting as interim resolution professional	<b>Name:</b> Amit Vijay Karia <b>Registration No:</b> IBBI/IPA-001/IP-P02600/2021-2022/13969
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Registered Address:</b> Flat 202, Padmalaya Apartments, Pandit Colony Lane 1, Behind Ananda Laundry, Nashik - 422002 (Maharashtra) Email: <a href="mailto:amit.karia@yahoo.co.in">amit.karia@yahoo.co.in</a>
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	<b>Correspondence Address:</b> 405 - 407, Hind Rajasthan Building, D. S. Phalke Road, Dadar East, Mumbai - 400014 Email: <a href="mailto:cirp.srh@gmail.com">cirp.srh@gmail.com</a>
11.	Last date for submission of claims	May 16, 2023
12.	Classes of creditors, if any, under clause (b) of sub – section (6A) of section 21, ascertained by the Interim Resolution Professional	Allottees under a Real Estate Project as per clause (f) of Section 5(8)
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	1. IP Hemant J Mehta (IBBI/IPA-001/IP-P00027/2016-17/10060)  2. IP Manish Motilal Jaju (IBBI/IPA-001/IP-P00034/2016-17/10087)  3. IP Yatinkumar S Shah (IBBI/IPA-001/IP-P01785/2019-20/12764)
14.	(a) Relevant Forms and  (b) Details of Authorized Representatives are available at:	(a) Web Link: <a href="http://www.ibbi.gov.in/downloadforms.html">www.ibbi.gov.in/downloadforms.html</a>  (b) Correspondence Email id: <a href="mailto:cirp.srh@gmail.com">cirp.srh@gmail.com</a>

Notice is hereby given that the **National Company Law Tribunal, Mumbai Bench** has ordered the commencement of Corporate Insolvency Resolution Process of '**Siddhi Raj Housing Projects Private Limited**' video order dated May 2, 2023.

The creditors of '**Siddhi Raj Housing Projects Private Limited**' are hereby called upon to submit their claims with proof on or before **May 16, 2023** to the Interim Resolution Professional at the address mentioned against Entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

**Amit Vijay Karia**

**Interim Resolution Professional**

**Registration No:** IBBI/IPA-001/IP-P02600/2021-2022/13969

**AFA:** AA1/13969/02/241223/105303 is valid till December 24, 2023

**Date:** May 5, 2023

**Place:** Mumbai

